

recently development an equivalent drug in Maharashtra for 'Azathioprine' which can be used as substitute by the Kidney transplant patients as has been reported in the New Time (Hyderabad) of 19.3.1990;

(d) if so, the particulars of the new indigenous drug and whether its efficacy has been tested;

(e) the approximate price at which it will be available in the market; and

(f) the approximate foreign exchange savings annually as a result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) and (b). "Azathioprine", an essential drug required for patients undergoing kidney transplant is imported in the country. Its sale price is approximately Rs. 6/- per tablet of 50 mg.

(c) to (f). The information is being collected and will be laid on the table of the Sabha.

Price Increase in Major Cotton Varieties

10121. SHRI KAMALUDDIN AHMED: Will the Minister of TEXTILES be pleased to state the percentage rise in the price of major cotton varieties during the last three years vis-a-vis the inflation rate in the same period?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): Prices of H-4 & F-414 varieties of cotton increased by 8.5 to 12.5% during 1987-88 cotton year as against inflation rate of 6.3%, by 3.5% to 6.6% during 1988-89 cotton year as against inflation rate of 8.3%, and decreased by 4% to 20.3% from September 89 to April, 1990 as against increase in inflation by 3.1% during the same period.

FP Units in the Country

10122. SHRI D. AMAT: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of food processing units working in the country;

(b) whether Government propose to sanction any grant to start such industries in backward area;

(c) whether there is any such industry in any of the tribal areas of the country; and

(d) if so, the details of the units working in tribal area?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to (d). Food Processing Industries are in the organised, unorganised and cooperative sectors. Information in respect of the food processing industries in different sectors is not being maintained centrally.

In order to encourage the growth and development of the processed food industries several development schemes have been prepared for 1990-91. These schemes also include provision of financial assistance to State Government undertaking/cooperative undertaking etc.

[*Translation*]

Irregularities in Purchase of Levy Rice

10123. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether a number of cases irregularities in the purchase of levy rice have come to the light during the last five years, as reported in Amar Ujala (Bareilly Edition) dated

6 March 1990;

(b) if so, the details thereof and the loss suffered by Government as a result of these irregularities; and

(c) the action being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) to (c). Efforts are being made to collect necessary details.

Losses in Uttar Pradesh Warehousing Corporation

10124. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Uttar Pradesh Warehousing Corporation is suffering losses due to the monopoly of the Food Corporation of India, as reported in *Amar Ujala* (Bareilly Edition) of 9 March, 1990;

(b) if so, the details thereof?

(c) the steps taken to avoid these losses; and

(d) whether warehouses used their full capacity and if not the percentage of utilised capacity and the loss suffered as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI RAM PUJAN PATEL): (a) No, Sir.

(b) and (c). Does not arise.

(D) ACCORDING TO INFORMATION AVAILABLE, THE CAPACITY UTILISATION OF U.P. STATE WAREHOUSING CORPORATION DURING 1985-86 TO 1987-88 WAS

MORE THAN 98%. It fell to 79% during 1988-89 due to drought. According to available reports the Corporation earned profits in 1985-86 to 1987-88 and expected to earn profits in 1988-89 also.

[English]

Report of Committee on Charter Trawlers

10125. SHRI K. PRADHANI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Committee on charter fishing trawlers has submitted its report;

(b) if not, the reasons for delay in submitting the report; and

(c) the time by which the report is likely to be submitted?

THE MINISTER FOR TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) No, Sir.

(b) Information on the subject has to be collected from several agencies from various countries.

(c) The report is likely to be submitted within a period of three months.

Operation on a Child in AIIMS, New Delhi

10126. SHRI DILEEP SINGH BHURIA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether an operation was performed on 6 March, 1990 by the All India Institute of Medical Sciences, New Delhi, on a four month old female child and the baby's left lung was removed thinking it to be infected;